

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5824  
ANSWERED ON:30.04.2010  
PROTSAHAN YOJANA  
Bhagat Shri Sudarshan

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

The State-wise implementation status of the Rashtriya Chhatra Madhyamika Shiksha Protsahan Yojna ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

The Ministry of Tribal Affairs does not implement any scheme called "Rashtriya Chhatra Madhyamika Shiksha Protsahan Yojna". According to the information received from the Ministry of Human Resources Development (HRD), no scheme called "Rashtriya Chhatra Madhyamika Shiksha Protsahan Yojna" is being dealt with by them either. However, the Ministry of HRD have stated that they have launched a National Scheme of 'Incentive to Girls for Secondary Education' during the year 2008-09 under which an amount of Rs. 3,000/- is deposited in the name of eligible girl as fixed deposit and she become entitled to withdraw this amount with interest on reaching at the age of 18 years after passing the 10th class examination. The scheme covers (i) all girls belonging to SC/ST communities, who pass class VIII and (ii) all girls who pass VIII examination from Kasturba Gandhi Vidyalayas (irrespective of whether they belong to SC/ST) and enroll in class IX in Government, Government-aided and Local Body schools.